

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:7002  
ANSWERED ON:12.05.2005  
DISPOSAL OF OLD STOCK  
Verma Shri Bhanu Pratap Singh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

to the reply given to the Unstarred Question No. 1404 dated December 9, 2004 regarding "Renovation of Petrol Pumps by HPCL" and state :

- (a) the number of Petrol Pumps renovated in Delhi by HPCL Delhi Division;
- (b) whether old stock is dumped in godowns;
- (c) whether committee on scrap has been constituted to dispose of the old stock;
- (d) the amount deposited with HPCL earned by selling of scrap during the last three years; and
- (e) the manner in which the old stock was disposed if it was not dumped in godowns and the amount earned by selling of scrap not deposited with the company?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR)

(a) : The number of retail outlets (petrol pumps) renovated by the Delhi Regional Office of M/s. Hindustan Petroleum Corporation Limited (HPCL) during the last three years is as under :-

Year	No. of outlets renovated	
2002-2003	06	
2003-2004	06	
2004-2005		20
Total		32

(b) : Old materials such as used dispensing units, dismantled canopy structures and old bandings are sent to HPCL's Shakurbasti installation.

(c) : Yes, Sir.

(d): During the last three years, an amount of approximately Rs.1.84 lakhs has been generated from scrap disposal by the HPCL Delhi Regional Office.

(e) : As per Corporation policy, disposal of old stock is made in the following circumstances :-

- (i) Surplus to the Company's requirements
- (ii) Obsolete/uneconomical to operate/uneconomical to repair
- (iii) Unserviceable
- (iv) Slow moving/non - moving
- (v) Scrap

All the scrap has either been transported to the godown or sold as scrap as per Corporation policy. For the scrap sold, the Corporation has received all the money.